

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11140 of 2014-DB

[Arising out of Order-in-Original/Appeal No VAP-EXCUS-000-APP-413-13-14 dated 16.12.2013 passed by Commissioner of Central Excise-VAPI]

Sidhivinayak Filaments Pvt Limited

S. No. 82/1/2 & 60/2, Amli, Near Piparia Industrial
Estate, SILVASSA, U T OF DADRA & NAGAR HAVELI
396230

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Vapi

4th Floor, Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road,
Vapi, Gujarat - 396191

.... Respondent

APPEARANCE :

Shri R. Subramanya, Advocate for the Appellant
Shri Ajay Kumar Samota, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 20.10.2023

DATE OF DECISION: 20.02.2024

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No. 12448 of 2013.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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